COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 290 of 2015 & IA Nos. 440 of 2015 & 11 of 2016 Appeal No. 297 of 2015 & IA No. 12 of 2016

Dated: 05th July, 2017

Appeal No. 290 of 2015 & IA Nos. 440 of 2015 & 11 of 2016

In the matter of:

BSES Yamuna Power Ltd. Vs. Delhi Electricity Regulatory Commission		 Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	

Appeal No. 297 of 2015 & IA No. 12 of 2016

In the matter of:

BSES Rajdhani Power Ltd. Vs.		Appellant(s)
Delhi Electricity Regulatory Commission		Respondent(s)
Counsel for the Appellant(s) :		

Counsel for the Respondent(s) :

<u>ORDER</u>

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on 16.08.2017.

Court Master

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